## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:6199 ANSWERED ON:05.05.2015 DECLARATION OF RELIGION Chaudhary Shri P.P.

## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Mumbai High Court has observed that an Individual cannot be forced to mention his/her religion in any document/ application;
- (b) if so, the details thereof; and
- (c) the reaction of the Government thereto?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (c): Madam, the information is being collected will be laid on the table of the house.